



**HIGH COURT OF ANDHRA PRADESH: AMARAVATI**

**NOTIFICATION**

**ROC.NO.1/2022-RC,**

**DATED 13.06.2023**

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The candidates with the following hall ticket numbers are declared to have been qualified in the written examination conducted on 18.03.2023 and 19.03.2023 for recruitment to 31 posts of Civil Judge (Junior Division) (25 under direct recruitment and 06 under recruitment by transfer), notified for the year 2022 vide Notification No.1/2022-RC, dated 10.11.2022. They are required to attend Viva Voce commencing from 26.06.2023 to 28.06.2023.

**ELIGIBLE CANDIDATES FOR VIVA-VOCE UNDER DIRECT RECRUITMENT**

JCJ22005	JCJ22087	JCJ22117	JCJ22158	JCJ22199	JCJ22234
JCJ22024	JCJ22089	JCJ22124	JCJ22160	JCJ22202	JCJ22235
JCJ22028	JCJ22095	JCJ22133	JCJ22163	JCJ22204	JCJ22237
JCJ22039	JCJ22097	JCJ22134	JCJ22165	JCJ22207	JCJ22249
JCJ22040	JCJ22099	JCJ22135	JCJ22169	JCJ22210	JCJ22256
JCJ22061	JCJ22100	JCJ22141	JCJ22177	JCJ22213	JCJ22261
JCJ22067	JCJ22105	JCJ22150	JCJ22180	JCJ22218	
JCJ22070	JCJ22110	JCJ22152	JCJ22187	JCJ22222	
JCJ22084	JCJ22113	JCJ22153	JCJ22196	JCJ22228	

**ELIGIBLE CANDIDATE FOR VIVA-VOCE UNDER RECRUITMENT BY TRANSFER**

JCJ22287

*S. Kaulayanka Reddy*  
13/6/23

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Viva voce will be conducted from 26.06.2023 to 28.06.2023. The Viva Voce schedule as follows:

Sl.No.	Date of Viva Voce	Number of Candidates	Hall ticket numbers of candidates for Viva Voce
1	26.06.2023	17	JCJ22005, JCJ22024, JCJ22028, JCJ22039, JCJ22040, JCJ22061, JCJ22067, JCJ22070, JCJ22084, JCJ22087, JCJ22089, JCJ22095, JCJ22097, JCJ22099, JCJ22100, JCJ22105, JCJ22110
2	27.06.2023	17	JCJ22113, JCJ22117, JCJ22124, JCJ22133, JCJ22134, JCJ22135, JCJ22141, JCJ22150, JCJ22152, JCJ22153, JCJ22158, JCJ22160, JCJ22163, JCJ22165, JCJ22169, JCJ22177, JCJ22180.
3	28.06.2023	18	JCJ22187, JCJ22196, JCJ22199, JCJ22202, JCJ22204, JCJ22207, JCJ22210, JCJ22213, JCJ22218, JCJ22222, JCJ22228, JCJ22234, JCJ22235, JCJ22237, JCJ22249, JCJ22256, JCJ22261, JCJ22287.

And it is further informed that the qualified candidates under direct recruitment are required to attend on the dates specified against their hall ticket numbers and they shall produce all original Certificates in support of their application such as date of birth/SSC, Law Degree Certificate, Community Certificate, Non-Creamy layer certificate, and written examination hall ticket.

Whereas the candidate under recruitment by transfer is required to attend on the date specified against his/her hall ticket number and he/she shall produce all original Certificates in support of his/her application such as date of birth/SSC, Law Degree Certificate, proceedings of declaration of probation in eligible category, conduct and service certificate and proceedings to prosecute law degree (if the applicant completed the Law degree after entering into service) and written examination hall ticket.

All the candidates shall attend at 12.00 noon on the respective dates before the Registrar (Recruitment), for verification of certificates/documents by the Registry and thereafter to appear for Viva Voce. No separate call letters will be sent to the candidates. The downloaded copy of this proceeding is sufficient to appear for Viva Voce. No TA and DA will be paid. The candidates are requested to make their own arrangements for lunch.

  
**REGISTRAR (RECRUITMENT)**

13/6/23.